

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No105
CP(IB) 342 of 2020

Order under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Steelco Gujarat Ltd

.....Applicant

.....Respondent

Order delivered on ..04/03/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Advocate, Mr. Kunal P Vaishnav.
For the Respondent : Mr. Jaimin Dave, Advocate.

ORDER

IA 07 of 2022

Learned counsel, Mr. Jaimin Dave for non-applicant/respondent, accepts notice.
Reply to be filed within two weeks. Rejoinder within one week thereafter.

List it for further consideration on 31.03.2022

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**KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)**

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**